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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P.No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.109/ BB/2017	-	For filing vakalath	Rule-6 of IB	Posterscope Outdoor Advertising Pvt. Ltd. Vs Nitesh Housing Developers Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATURE

1. Uday Shankar Assts Corporate Debtor  
9482848179 Ashpande

**ORDER**

Counsel for Petitioner is present. M/s Uday Shankar Associates filed vakalath for Corporate Debtor and for filing objections list it on 09/01/2018.

  
**Member (T)**

  
**Member (J)**